

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3239
ANSWERED ON:19.12.2008
TRAFFICKING OF CHILDREN FOR CHILD LABOUR
Ahir Shri Hansraj Gangaram;Patil Smt. Rupatai Diliprao Nilangekar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether cases of trafficking of children for child labour has come to the notice of Government as reported in the daily Aaj Samaj dated 2 October,2008;and

(b) if so,the action by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a): Yes,Sir.

(b): As per the information provided by the Ministry of Labour and Employment,a Protocol on Prevention,Rescue,Repatriation and Rehabilitation of Trafficked & Migrant Child Labour has been circulated to all State Governments and other concerned Departments in the Union Government for taking necessary action.Further,action against those employing children under the age of 14 years in hazardous occupations and processes is taken as and when any violations of the Child Labour (Prohibition & Regulation) Act,1986 is detected.